

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III (SPECIAL BENCH)**

**Item No. 329**  
CP-225/ND/2023

**IN THE MATTER OF:**

Mr. Raj Chaudhary

**.....APPLICANT/PETITIONER**

**Vs**

M/s. Taru Projects Pvt. Ltd. And Ors.

**.....RESPONDENT**

**SECTION**

**U/s 241/242**

**Order delivered on 06.05.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : CS Shivam Rastogi, Mr. Mittal, Adv.  
CS Srivastava.

For the Respondent : Mr. Aman Agarwal, Adv for R-2 to 4.  
Mr. Dhruv Gupta, Advocate for R-1, 5, 6, 7.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Learned Counsel appears for the Applicant. Learned Counsel appearing for the Respondent seeks time to file reply affidavit. One week time granted.

List the matter on **08.07.2024** for arguments.

Sd/-

**(RAHUL BHATNAGAR)**  
**MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**